

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO.1241  
TO BE ANSWERED ON 25<sup>TH</sup> JULY, 2016

CASES OF DUMPING OF PRODUCTS

1241. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- whether the cases of dumping of certain products in India by other countries have come to the notice of the Government;
- if so, the details of such cases during the last three years and the current year, year-wise and country-wise; and
- the details of anti-dumping measures taken by the Government along with their response so far?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a) to (c): Yes, Madam. Directorate General of Anti-dumping & Allied Duties (DGAD) initiates anti-dumping investigation on the basis of a duly substantiated petition filed by the domestic industry with a prima-facie evidence of dumping of goods into the country causing injury to the domestic industry. The number of anti-dumping investigation on imports of various products into the country initiated by DGAD since 2013-14, year-wise and country-wise, is at Annex-I.

Based on DGAD's recommendations, the Department of Revenue has imposed anti-dumping duty on certain products as per details given below:-

Year	2013-14	2014-15	2015-16	2016-17(till 20.7.2016)
Number of products on which anti-dumping duty imposed	22	24	47	17

The major products found to be dumped in India fall in the product groups of Chemicals & Petrochemicals, Steel & other metals products, Fibre & Yarns and Consumer Goods.

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**DETAILS OF ANTI-DUMPING INVESTIGATIONS INITIATED BY DGAD  
COUNTRY-WISE AND YEAR-WISE SINCE 2013-14**

<b>S.No.</b>	<b>Year Country</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17( till 20.7.2016)</b>
1.	China PR	25	21	23	15
2.	Korea RP	10	7	6	2
3.	Chinese Taipei	6	5	7	1
4.	European Union	5	5	2	3
5.	Thailand	4	4	8	1
6.	USA	3	4	3	0
7.	Pakistan	1	0	3	0
8.	Saudi Arabia	2	1	1	1
9.	UAE	2	0	0	1
10.	Indonesia	1	1	3	2
11.	Malaysia	2	3	3	1
12.	Ukraine	1	0	1	1
13.	Iran	0	0	5	1
14.	Russia	1	2	4	2
15.	Australia	1	0	1	0
16.	Singapore	1	3	0	0
17.	Hongkong	2	0	0	0
18.	Switzerland	0	1	0	0
19.	Vietnam	1	3	3	0
20.	South Africa	1	2	1	0
21.	Japan	0	1	2	3
22.	Norway	1	0	0	0
23.	Mexico	1	0	0	0
24.	Egypt	1	0	0	0
25.	Turkey	0	0	1	0
26.	Philippines	0	1	0	0
27.	Israel	0	1	0	0
28.	Kenya	0	0	1	0
29.	Bangladesh	0	0	2	0
30.	Nepal	0	0	1	0
31.	Qatar	0	0	1	0
32.	Brazil	0	0	0	1
33.	Canada	0	0	0	1
	<b>Total</b>	<b>72</b>	<b>65</b>	<b>82</b>	<b>36</b>

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